

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.07  
I.A.Nos.270 & 271/2024 in  
C.P.(IB)No.51/BB/2018**

**IN THE MATTER OF:**

M/s. Oriental Bank of Commerce ... Petitioner  
Vs.  
M/s. Associate Décor Limited ... Respondent

**Order under Section 7 of IBC, 2016**

**Order delivered on: 15.07.2024**

**CORAM:**

**SH. K. BISWAL  
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant in I.A.270/2024 : Shri Naman Jhabakh

**ORDER**

1. Heard the Ld. Counsel appearing for the Applicant in I.A.No.270/2024.
2. Ld. Counsel appearing for the Applicant requests time on the ground that the Sr. Counsel is not available today.
3. List the case on **30.07.2024**. In the meanwhile, Interim Order granted on 03.04.2024 is extended till the next date of hearing.

**-Sd-  
MANOJ KUMAR DUBEY  
MEMBER (TECHNICAL)**

**-Sd-  
K. BISWAL  
MEMBER (JUDICIAL)**

Shruthi